

CATEGORY WISE MONTHLY PENDENCY STATEMENT OF DISTRICT & SESSIONS DIVISION, KINNAUR, HP, FOR THE MONTH OF FEBRUARY, 2018

CIVIL CASES																								
Court Name -->	D&SJ Kinnaur at Rampur				AD&SJ at Rampur				CJM Kinnaur At R/Peo				CJM, Circuit Court At Rampur				ACJM Rampur				JMIC Anni			
	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.
1. LAC/ Hindu Adoption & Marriage/OP	7			7	4			4																
2. Motor Accidents Claims/ Hindu adoption	176	3		179	100	22	13	109																
3. Guardian and Wards Act													1			1	3			3	1			1
4. Hindu Marriage Act	68		1	67	54	1	2	53	1			1					14			14	18	1		19
5. W.C. Act/Civil Revision									20	1		21	21			21	62			62				
6. Review Applications/ Petitions																								
7. Miscellaneous Appeals	2			2																				
7. Civil Appeals	19			19	5	1		6																
7. Civil Suits	4			4	2			2	481	25		506	51			51	544	19	7	556	228	3		231
8. Rent Cases/Appeal					2			2									14			14				
9. Arbitration Cases	4			4																				
10. Succession Act/AIR	1			1					3			3					15			15				
11. Executions	91	2		93	47	4		51	129	3		132	11			11	101	3	1	103	33		1	32
12. Miscellaneous/CMPs	42			42	11	8	3	16	15	1		16	1			1	99	3	3	99	43	1		44
13. Telegraph Act	3			3																				
14 Pre Litigation									14			14												
Total	417	5	1	421	225	37	18	244	663	30		693	85			85	852	25	11	866	323	5	1	327

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CRIMINAL CASES

Court Name -->	D&SJ Kinnaur at Rampur				AD&SJ at Rampur				CJM Kinnaur At R/Peo				CJM, Circuit Court At Rampur				ACJM Rampur				JMIC Anni				Juvenile Justice Board, ACJM Rampur				Mobile Traffic Magistrate, Shimla at Reckong Peo			
	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.	O.B.	Inst.	Disp.	Pend.
1. Sessions Trial/ Wages Act	133			133	45		1	44																								
2. Corruption Cases/ Calandra	11			11																												
3. Criminal Appeals	80			80	102		7	95																								
4. Criminal Revisions	21			21	4			4																								
5. N.D.P.S.Act/Copy Right Act	33			33	17		1	16	35	2		37	3			3	21			21	7			7								
6. Bail Applications	22		2	20	2	13	8	7																								
7. D.V.Act/Gambling Act									24			24					83	5		88	59	2		61								
8. 138 of N.I.Act									311	1		312	45			45	503	52	3	552	194	28	1	221								
9. Atrocity Act	13	1		14																												
10. Police Challan									444	7		451	160			160	905	14	2	917	683	6	23	666	11	1		12				
11. Excise Cases									7			7					35	1		36	28	6	6	28								
12. Complaint Cases/ Pvt.Comp.									11			11	3			3	6			6	17			17								
13. Food Cases/EC Act													2			2	3			3												
14. Summary Cases/MV Act									405	93	93	405					140	70	65	145	17	16	16	17					176	11	108	79
15. Forest Cases/PCR/ Police Act									13			13					1			1	93		1	92								
16. Misc. Cases/127&128 Cr.P.C./UTR/CR	25	2	1	26		8	7	1	31	22	9	44					160	13	11	162	17	6	6	17								
17. Petitions u/s 125 Cr.P.C.									75	2		77	1			1	77	6	1	82	144	4		148								
18.Panchyat Appeals/ Transport Act									7			7					3	6	6	3												
19. Shop Act																	22		10	12												
20. Labour Act																	48		4	44												
21. EC Act/PD Act/Arms Act																					10			10								
22. Mining Act/Child Act																					5	6	6	5								
23. Explosive Act	1			1																												
24. Wild Life Act									2			2																				
25. Mining Act/Labour Act									168	2	23	147																				
Total	339	3	3	339	170	21	24	167	1533	129	125	1537	214			214	2007	167	102	2072	1274	74	59	1289	11	1		12	176	11	108	79
Grand Total	756	8	4	760	395	58	42	411	2196	159	125	2230	299			299	2859	192	113	2938	1597	79	60	1616	11	1		12	176	11	108	79